

It has been decided to locate Joint venture partner for Tungabhadra Steel Products Ltd. and Richardson and Cruddas (1972) Ltd.

Two companies namely; Bharat Ophthalmic Glass Ltd. and Bharat Yantra Nigam Ltd. have been closed.

The revival proposals in respect of remaining PSEs namely; Scooters India Ltd., HMT Ltd. (holding company), HMT (Watches) Ltd., HMT (Chinar Watches) Ltd., Triveni Structural Ltd., Hindustan Cables Ltd., Hindustan Photo Films Mfg. Co. Ltd., and Nepa Ltd. are under process.

(e) and (f) No, Sir.

Disinvestments of sick PSUs

3047. SHRIMATI VASANTHI STANLEY: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) the Public Sector Units which are either sick or making huge losses;
- (b) the total losses incurred during the last three financial years by these units;
- (c) the steps being taken to disinvest the non profit units to save the heavy burden on the Exchequer;
- (d) by when schemes of disinvestments will be implemented; and
- (e) what benefits will be given to the existing employees when these units are disposed off?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARUN YADAV): (a) and (b) As per Public Enterprises Survey 2008-09, there are 38 Central Public Sector Enterprises (CPSEs) which have been incurring losses continuously for the last three years (2006-07 to 2008-09). The total loss incurred by these CPSEs was Rs. 12057.93 crore during the last three years (2006-07 to 2008-09).

(c) and (d) The Government have set up Board for Reconstruction of Public Sector Enterprises (BRPSE) *vide* Resolution in December 2004 as an advisory body to advise the Government, *inter alia*, on disinvestment/closure/sale of chronically sick/loss making companies, which cannot be revived. Based on the recommendations of BRPSE, the Government have taken decision for disinvestment/Joint Venture in respect of 8 CPSEs and closure of 1 CPSE.

(e) While deciding on disinvestment/closure/joint venture, the interest of the employees is protected.

Salary drawn by employees without reporting for work

3048. DR. E.M. SUDARSANA NATCHIAPPAN: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state: